

# Ordinance Summary

## The Telangana Public Employment (Regulation of Age of Superannuation) (Amendment) Ordinance, 2020

- The Telangana Public Employment (Regulation of Age of Superannuation) (Amendment) Ordinance, 2020 was promulgated on July 31, 2020. It amends the Telangana Public Employment (Regulation of Age of Superannuation) Act, 1984. The Act regulates the retirement age of the state government employees, among others.
- **Retirement age of teaching faculty in government Ayush medical colleges:** The Act provides that every government employee other than workmen and last grade service employees will retire from service when they turn 58 years old. The Ordinance increases the retirement age for the teaching faculty in government Ayush medical colleges from 58 years to 65 years. The teaching faculty consists of principal, professor (undergraduate and postgraduate), associate professor, and assistant professor/lecturer.

**DISCLAIMER:** This document is being furnished to you for your information. You may choose to reproduce or redistribute this report for non-commercial purposes in part or in full to any other person with due acknowledgement of PRS Legislative Research ("PRS"). The opinions expressed herein are entirely those of the author(s). PRS makes every effort to use reliable and comprehensive information, but PRS does not represent that the contents of the report are accurate or complete. PRS is an independent, not-for-profit group. This document has been prepared without regard to the objectives or opinions of those who may receive it.